

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH

CIRCUIT COURT SITTING AT GWALIOR

Original Application No. 577 of 2005

Gwalior, this the 23rd day of June, 2005

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

Hameer Singh Narwariya, Husband's Name :
Shri Samle, aged about 46 years, Occupation :
Nil, R/o. Balarpura Tehsil, Ater,
Distt. Bhind. ... Applicant

(By Advocate - Shri Alok Katare on behalf of Shri Arun
Katare)

V e r s u s

1. Union of India, through
Secretary, Ministry of Communication,
New Delhi.
2. Director General (Postal Services),
New Delhi.
3. Superintendent, Postal Services,
Chambal Division, Near Railway
Station, Morena (MP). ... Respondents

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

The learned counsel for the applicant seeks permission
to withdraw this Original Application. Permission is
granted. Accordingly, this Original Application is dismissed
as withdrawn with liberty to the applicant to approach the
Tribunal if he still feels aggrieved and so advised.

(Madan Mohan)
Judicial Member

(M.P. Singh)
Vice Chairman

"SA"

पूर्णकान सं ओ/न्या
प्रतिलिपि अंगो दिलाने जबलपुर दि.....
(1) याचिक, उच्च व्यापालय का एक्सीजेन, जबलपुर
(2) अधिकारी श्री/मिस्ट्री/रहा..... के कानूनी
(3) प्रत्यार्थी श्री/मिस्ट्री/रहा..... के कानूनी
(4) व्यापाल, उच्च व्यापालय का एक्सीजेन
संघर्षा एवं अवश्यक कानूनी अधि

Arun Katare
DN Suri

1/2/05
29/6/05